

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA No. 932 of 2019 & IA No. 1022 of 2019

IN

DFR No. 2107 of 2019

Dated : 16th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Association of Power Producers & Ors. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv
Mr. Nitish Gupta
Ms. Molshree Bhatnagar
Ms. Himangini Mehta
Mr. Ruth Elwin

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua for R-2

ORDER

Issue notice to Respondents on the IA and the main appeal. Dasti, in addition, is permitted.

List this matter on **04.07.2019**.

**(Ravindra Kumar Verma)
Technical Member**

Pk/mkj

**(Justice Manjula Chellur)
Chairperson**